

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 131
(IB)-84(PB)/2020

IN THE MATTER OF:

Sangeeta Sharma

.... Applicant/petitioner

Vs.

Emmar MGF Land Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 12.03.2020

Coram:

SHRI CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep G., Mr. Priyojeet Chatterjee, Adv.

For the Respondent : Mr. Divyam Aggarwal, Ms. Pallavi Kumar, Ms. Surbhi Gupta, Adv.

ORDER

For order see, CP No. (IB)-1307(PB)/2019.

12.03.2020
Aarti Makker